## Annexure-1

## Name of the corporate debtor: Swastik Homebuild Pvt Ltd; Date of commencement of CIRP: 19-12-2024; List of creditors as on: 08-12-2025, List of secured financial creditors (Revised and Updated)

(Amount in

SI. No.	Name of Credi tor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set- off		Amount of claim under verification	R
		Date of receipt	Amount claimed	Amount of claim admitted	Na tur e of clai m	Amount covered by security interest	Amount covered by guarantee	Whethe r relate d party ?	% of votin g share in CoC					
	Catalyst Trusteeship Limited	06/02/2025	27,68,79,224.00	26,56,39,377.00	FC	0	o	0	23.75	0	0	0	0	
2	DCB Bank Ltd	14/02/25	10,99,85,312.00	10,21,62,738.00	FC	0	0	0	9.14	0	0	0	0	
3	Singh Finlease Pvt Ltd		1,80,60,184.00	1,77,95,094.00	FC	0	0	0	1.59	0	0	0	0	
		Total	40,49,24,720.00	38,55,97,209.00					34.48					

The above claims are subject to further verification from the books of accounts of CD which is not submitted till date properly of which necessary application has been filed against the suspended directors and the Ld issued notice on 05.03.2025.

1 and

IBBI/IPA-003/IP-N00342/2021-2022/13657